

the defence of the eastern sea-board. The location of units of the Fleet is determined in accordance with developing strategic requirements, which may well include Madras, even though no major units of the Fleet are at present based there.

उत्तर प्रदेश के पिछड़े पहाड़ी क्षेत्रों का विकास

4308. श्री जी० ब० सि० त्रिष्टः क्या प्रधान मंत्री 31 जुलाई, 1968 के अतारंकित प्रश्न संख्या 1896 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) पहाड़ी क्षेत्र विकास बोर्ड की अब तक कितनी बैठकें हुई हैं और ये किन किन तारीखों को हुई थी ;

(ख) इन बैठकों में उक्त बोर्ड द्वारा राज्य सरकार को की गई सिफारिशों का व्यौरा क्या है और ये सिफारिशें किन विषयों के बारे में की गई हैं ;

(ग) उन मोटर योग्य सड़कों के नाम क्या हैं जिनकी बोर्ड ने सिफारिश की है और जिनके निर्माण के लिये राज्य सरकार ने निर्णय कर लिया है और कौन कौन सी सड़कों को चौथी पंचवर्षीय योजना में शामिल किये जाने की सम्भावना है ;

(घ) क्या सरकार बोर्ड द्वारा की गई सिफारिशों को उसी क्रम में शीघ्र क्रियान्वित करेगी जिस क्रम में वे की गई हैं ; और

(ङ) यदि हां, तो इस बारे में अब तक क्या प्रगति हुई है और यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मंत्री, वित्त मंत्री, अणु शक्ति मंत्री, तथा योजना मंत्री (श्रीमती इंदिरा गांधी) : (क) से (ङ). राज्य सरकार से सूचना भेजने के लिये अनुरोध किया गया है। सूचना की अभी इन्तजारी की जा रही है।

12.03 hrs.

**PAPERS LAID ON THE TABLE
Annual Reports of Development
Councils for Food Processing and
for Oils, Detergents and Paints**

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): I beg to lay on the Table a copy each of the Annual Reports of the following Development Councils for the year 1968-69, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

- (1) Development Council for Food Processing Industries.
- (2) Development Council for Oils, Detergents and Paints.

[Placed in Library. See No. LT-1716/69.]

**Annual Report of and Govt's Review
on Working of Mining and Allied
Machinery Corporation Ltd.,
Durgapur**

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): On behalf of Shri C. M. POONACHA, I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1967-68.
- (2) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1717/69.]

**Central Governments Finance
Accounts for 1967-68**

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE